

ITEM NO.28

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

THE CABINET SECRETARY OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE  
IN PERSON )

Date : 10-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. Shridhar Y. Chitale, Adv.  
Mr. Pranay S. Chitale, Adv.

Mr. P. Venkat Reddy, Adv.  
Mr. Prashant Kr. Tyagi, Adv.  
Mr. P. Srinivas Reddy, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter before a Bench presided over by Hon'ble  
Dr Justice Dhananjaya Y Chandrachud on 17.10.2022.

(SANJAY KUMAR-II)  
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)  
BRANCH OFFICER